

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: DECEMBER 05, 2014

No. 982 /JR(S)/2014

In supersession of Court's Notification No. 897/JR(S)/2014 dated 18.10.2014 and pursuant to U.P. Government Notification/Appointment No. **647/II-4-2014-45(2)/2013** dated **18.09.2014** Sri **Yajnesh Chandra Pandey** candidate of Civil Judge, Junior Division is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Varanasi vice Sri Vishnu Pratap Singh.

No. 983 /JR(S)/2014

Sri **Vishnu Pratap Singh**, Judicial Magistrate, First Class, Varanasi to be Civil Judge, Junior Division (Hawali), Varanasi vice Sri Ankur Sharma.

No. 984 /JR(S)/2014

Sri **Ankur Sharma**, Civil Judge, Junior Division (Hawali), Varanasi is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Varanasi vice Sri Abhishek Kumar Chaturvedi.

No. 985 /JR(S)/2014

Sri **Abhishek Kumar Chaturvedi**, Judicial Magistrate, First Class, Varanasi to be Additional Civil Judge, Junior Division, Varanasi.

No. 986 /JR(S)/2014

Smt. **Madhu Gupta**, Additional Civil Judge, Junior Division, Varanasi is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Varanasi vice Sushri Archana Tewari.

No. 987 /JR(S)/2014

Sushri **Archana Tewari**, Judicial Magistrate, First Class, Varanasi to be Additional Civil Judge, Junior Division, Varanasi.

BY ORDER OF THE COURT,

sd/-
(PRATYUSH KUMAR)
REGISTRAR GENERAL

No. 462/JR(S)/2014: Allahabad: Dated: December 05, 2014

Copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with request to determine the seniority of Sri Yajnesh Chandra Pandey in the Civil Judge (J.D.) batch 2003 at the earliest.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow requesting him to impart Induction Training to aforesaid newly appointed Civil Judge, Junior Division in their wisdom. (Information available on E-mail).
5. The Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Ghazipur and Varanasi along with photocopy of U.P. Government Appointment/Notification No. 647/II-4-2014-45(2)/2013 dated 18.09.2014 (Information available on E-mail).

The District & Sessions Judge, Varanasi subordinate to the High Court of Judicature at Allahabad is directed that to permit the newly appointed candidate Civil Judge, Junior Division, to take over charge on the post.

The certificate of taking over charge by the candidate Civil Judge Junior Division be sent to the Section Officer (Services), High Court, Allahabad.

The District & Sessions Judge, Varanasi subordinate to the High Court of Judicature at Allahabad is directed to make arrangement for field training in the judgeship for newly recruited/ appointed candidate of Civil Judge, Junior Division as per instruction contained in letter No. 416/A.R.(S)/3-A/2009 dated 03.09.2009.

8.

- a) Sri Yajnesh Chandra Pandey, S/o Dr. Suresh Chandra Pandey newly selected candidate Civil Judge, Junior Division

You shall proceed to take over charge of your place of posting immediately.

Newly appointed candidate Civil Judge, Junior Division should note that his appointment to the post of Civil Judge, Junior Division in U.P. Nyayik Sewa is purely temporary and until they are absorbed and appointed as permanent Civil Judge, Junior Division. You shall be subjected to general conditions of services applicable to temporary Government servant contained in Government Notification No. 20/I/74-Niyukti-3, dated June 11, 1975 and also under the condition laid down in U.P. Government Notification/Appointment No. 647/II-4-2014-45(2)/2013 dated 18.09.2014.

9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Registrar (Judicial) (Confidential), High Court, Allahabad.
11. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad

12. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad.
13. The Sr. Registrar (Judicial) (Budget), High Court, Allahabad.
14. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
15. The Section Officer (Admin. H) Section, High Court, Allahabad
16. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
17. P.S. to Hon'ble Administrative Judges, Ghazipur and Varanasi with the request to place this notification before His Lordship for kind perusal (Information available on E-mail).

BY ORDER OF THE COURT.

sd/-
(RAJIV SHARMA)
JOINT REGISTRAR (JUDICIAL) (SERVICES)